

Mr. R. N. Naik
A. Deo
B. S. Tripathy
CAT / J.V. II
P. Panda
D. K. Sahoo
R. Motapahini

(A)

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK**

O.A./T.A./R.A.No..... 101 1996

Nilamani Behan.....Applicant(s)

Versus

Union of India & Others..... Respondent(s)

Sr. No	Date	Order with Signature
	8/2/96	<p style="text-align: center;">REULATOR</p> <p style="text-align: center;">S Registrar</p>
1. 9.2.96	<p>Heard Shri B. S. Tripathy learned Counsel for the Petitioner.</p> <p>It is seen from Annexure-2, that the Senior Superintendent of Post Offices has felt that his candidature for an E.D. appointment will be considered by the appointing units in his division if he is eligible educationally and he fulfills all other conditions. Shri Tripathy avers on behalf of the applicant that two posts of EDSV and EDMC are available in Sambalpur Division. The applicant shall submit a proper representation pointing out the specific vacancies for which he expects to be considered now. The Respondent no. 3 i.e. Sr. Supdt. of Post Offices may have alongwith other applicants, if any, the case examined, in the light of his observations already referred to above and direct provide such relief to the</p>	<p>9/2/96 8/5/96 has been filed.</p> <p>(B) 8/2/96</p> <p>In this application, the Petitioners U/S 19(2)(A) Act has challenged the order at A/2 with regard for his selection for Regn. pl.</p> <p>(B) 8/2/96</p> <p>soft) Martin</p> <p>Registration S 8/2/96</p> <p>for Adm. No. 2 Dinkar Dmr.</p> <p>Parikh 8/2/96</p>

Serial No. of Order	Date of Order	Order with Signature
		<p>applicant as may be permissible under rules, keeping in view the availability of vacancy, his eligibility and fitness.</p> <p>Thus, the OA is disposed of at the Admission stage.</p> <p>Ab. Heard Shri Ashok Mphanty learned Senior Standing Counsel (Central) who was present in court who may please communicate this order to Respondent no. 3.</p> <p style="text-align: right;">Member (Adm.)</p> <p style="text-align: right;">Copy may be given to both the Counsel</p> <p style="text-align: right;">Dated 12/2/96</p> <p style="text-align: right;">Received copy of the order at 9.2.96 with copy of the OA on behalf of Ashok Mphanty Sr. Standing Counsel</p> <p style="text-align: right;">Dated 12.2.96</p> <p style="text-align: right;">Received copy of the order at 9.2.96</p>